NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

29. I.A. 2403/2021
I.A. 1841/2020
IN
C.P.(IB)-4442(MB)/2018

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.01.2023**

NAME OF THE PARTIES: Asis Global Ltd.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Rajesh Bohra & Sangeeta Bohra, counsel appearing for the Respondent is present through virtual hearing. None appeared for the Liquidator.

The Liquidator shall appear before this bench on the next date of hearing.

List this matter on **15.03.2023.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H.V.SUBBA RAO
Member (Judicial)

//SKS//